

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Ms. Aradhana S Nikam,
AO, CAO/P-1(B), Room No. 21,
'E' Block O/o (E & CAO), DHQ PO,
New Delhi-110011

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in **original**) for the year **2021** (as on 31.12.2021) in respect of Shri Prabhat Kumar Mishra, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय


29/04/2022

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Shri Prabhat Kumar Mishra, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

Statement of Immovable Property Return for the year ending December 2021 (as on 31.12.2021)

1. Name of Officer (In Full) : **PRABHAT KUMAR MISHRA.**

3. Present post held: **ASSISTANT DIRECTOR (on deputation in FSSAI)**

2. Service to which the Officer belongs: **AFHQ CIVIL SERVICES.**

4. Present Pay: **Rs. 67000/-Basic + Allowances**

Name of District sub- division, Taluk and Village in which the property is situated	Name and details of property housing lands and other buildings	Cost of construction / acquirement (and year when purchased) including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
(i) Shalimar Garden, Extn.-2, Sahibabad, Ghaziabad (UP)	L.I. G. Flat at C-61/L-1, Shalimar Garden, Extn. -2, Sahibabad, Ghaziabad(UP)	Rs. 4.40/- lacs., Year-2003	Approx. value Rs 18 lacs.	NA	By purchase from M/s J.D. P Construction Pvt. Ltd. in the Year 2003	Nil	NA
(i) Shalimar Garden, Extn.-2, Sahibabad, Ghaziabad (UP)	M.I. G. Flat at A-179/204, Shalimar Garden, Extn. -2, Sahibabad, Ghaziabad(UP)	Rs. 18/- lacs., Year-2009	Approx. value Rs 27 lacs.	NA	By purchase from M/s Tushar Construction. in the Year 2009	Nil	NA

Signature

Name: Prabhat Kumar Mishra

Designation: Assistant Director

Date: 27.01.2022

Note:

- * In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- ** Includes short term lease also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules 1955, [now rule 18(1) of the CSS (Conduct) Rule, 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage either in his own name or in the name of any members of his family or in the name of any other person dependent on government servant.
- The wording 'No change' or 'No addition' or 'as in the previous year' may be avoided and all details filled up.
- AIS Officers are requested to fill the form in duplicate.
- All columns should be filled duly typed neatly.